

IN THE HIGH COURT OF JHARKHAND AT RANCHI

First Appeal No. 76 of 2020

Smt. Rima DasAppellant

Versus

Pradeep Kumar Das ... Respondent

CORAM: **Hon'ble Mr. Justice Aparesh Kumar Singh**
Hon'ble Mrs. Justice Anubha Rawat Choudhary

Through Video Conferencing

For the Appellant : Mr. Anurag Kashyap, Advocate

For the Respondent : Mr. Mukesh Kumar Dubey, Advcote

05/08.09.2021 Mediation has failed as per the report at Flag-'S' bearing Letter
No. 1945 dated 01/09/2021 submitted by learned Mediator, JHALSA.

Admit.

Call for the Lower Court Records in connection with Original Suit
No. 344 of 2017 from the court of learned Additional Principal Judge,
Additional Family Court, Jamshedpur.

(Aparesh Kumar Singh, J.)

(Anubha Rawat Choudhary, J.)